

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1765

ANSWERED ON:02.08.2001

RELIEF FOR RECENT FLOOD IN ORISSA

AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;BHARTRUHARI MAHTAB;BIKRAM KESHARI DEO;TRILOCHAN KANUNGO

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have taken any steps to provide relief and restoration work to the persons/families affected due to recent flood in Orissa;

(b) if so, the details thereof; and

(c) the amount sanctioned by the Union Government to Orissa to meet this calamity?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) to (c): It is primarily the responsibility of the State Government to take necessary measures in the wake of natural calamities including floods. The Central Government, however, supplements the efforts of the States. A High Level Delegation led by the then Agriculture Minister visited Orissa on 19th July, 2001 for an aerial survey and review of the situation. Later, Prime Minister also visited Orissa on 29th July, 2001 for an on the spot assessment of the flood situation. The Army, Air Force and Navy have assisted the State Government in rescue and evacuation and air-dropping of relief material. An immediate adhoc assistance of Rs. 100 crore has been released from the National Calamity Contingency Fund(NCCF).The over draft of Rs. 220 crore was also earlier cleared to enable the State to undertake relief measures. Prime Minister has announced release of 3 lakh tonnes of rice for Food for Work Programme and construction of one lakh units of houses under Indira Awas Yojana for below poverty line families. The Ministries of Railways, Road Transport & Highways and Power have taken action for restoration of rail, roads and power supply. A Team of the Union Health Ministry has visited Orissa and is in touch with the State Government to ensure that no epidemic breaks out. Action for revival of kharif crops has also been initiated.